

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2975
ANSWERED ON:10.12.2014
FUNDS FOR SSA
Azad Shri Kirti (JHA);Solanki Dr. Kirit Premjibhai

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the criteria laid down for allocation of funds to the States under Sarva Shiksha Abhiyan;
- (b) whether the Government has released its full share of funds to various States including Gujarat for development of school infrastructure and other facilities under the scheme latest by March, 2013 as per the provisions made in the Right to Education Act, 2009;
- (c) if so, the details thereof and if not, the reasons therefor along with the steps taken/being taken by the Government to release the balance share of its funds allocated to the States including Gujarat; and
- (d) the time by which the remaining amount is likely to be allocated to the States?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (d): The present fund sharing pattern between the Central and State Governments for the Centrally Sponsored Scheme of Sarva Shiksha Abhiyan (SSA) is in the ratio of 65:35 except for the North Eastern States for which the ratio is 90:10. Allocation of outlays to States under SSA are made on the basis of the approved Annual Work Plans and Budgets (AWP&B) and the Central share is released according to the pace of expenditure of funds available with the State, submission of requisite Audit Reports and Utilisation Certificates, as well as release of the proportionate State share under the programme. Government of India has released the Central share to all States/UTs including Gujarat accordingly. The funds released during 2013-14 and current year is at Annexure.